NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

19. CP(IB)-244(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.02.2021**

NAME OF THE PARTIES: Lee & Muirhead Pvt. Ltd.
V/s
Nuclear Power Corporation of India Ltd.

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Sahil Harjani i/b Desai & Diwanji, Ld. Counsel for the Operational Creditor present. Ms. Diksha Shetty i/b MV Kini Law Firm, on behalf of the Corporate Debtor present.

2. List this matter for final hearing on **22.03.2021.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR